

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-134-2020

Rui Cardoso

..... Petitioner

V e r s u s

Melwyn Fernandes and ors.

..... Respondents

Adv. A. D. Bhobe for the Petitioner.
Mr. S. P. Munj, Advocate for Respondent no.1 .

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 11th September, 2020.

ORDER:

The first respondent's counsel seeks two weeks time to file reply.

2. Post the matter on 25/9/2020.

DAMA SESHADRI NAIDU, J.

AP/-